

Notes of the Registry

Order of the Tribunal

27.9.2005

Applicant by Shri Gopi Chourasia.

Respondents by Shri P. Shankaran.

In this case the direction given by the Tribunal on 29th July, 2004 in OA No. 595/2004 has been complied with by the respondents. We find that there is a delay in implementing the direction given by the Tribunal and for that the respondents have tendered unconditional apology. Since the directions given by the Tribunal have been complied with this CCP has become infructuous and is accordingly dismissed as infructuous. The notices issued are discharged.

(Madan Mohan)

JM

(M.P. Singh)

VC